## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 44/(MAH)/2013 CA No. 123/2016

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.12.2016

NAME OF THE PARTIES: Mr. Prabhat Jhunjhunwala V/s.

M/s. Unicom Skytech Limited

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. ASAY KUMAR Practioning Company
Company
For Respondent
No. 1

2. Ajay Basutlear Adu far Petitioner Ambasulle

## <u>ORDER</u>

## C.A. No.123/2016 in C.P. No. 44/397, 398/CLB/MB/2013

- Ld. Counsel representing respectively both the sides are present.
- 2. A Reply to C.A. 123/2016 was filed by the Respondent on 8<sup>th</sup> December, 2016. However, Ld. Counsel for the Petitioner is seeking time to file Rejoinder.
- 3. Considering the circumstances, time is granted. Rejoinder, if any, shall be filed on or before 30<sup>th</sup> December, 2016. A copy in advance to the other side.
- 4. Hearing shall now take place on **16<sup>th</sup> January**, **2017**. Duly communicated to both sides.

sd/-

Shri M.K. Shrawat Member (Legal)

Dated 13.12.2016